S.No.2

IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-02-2023 AT **02:00 PM**

IA (IBC) 131/2023 in CP(IB) No. 661/7/HDB/2018
U/s 7 of IBC, 2016

IN THE MATTER OF:
State Bank of India **…Financial Creditor**

Vs

Meena Jewellers Pvt Ltd **…Corporate Debtor**

C O R A M:-
JUSTICE. TELAPROLU RAJANI, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

O R D E R

Shri Vamsi Kambhamettu, learned Liquidator is present. IA (IBC) No.131 of 2023 is filed seeking to take on record 7th Progress Report for the period from 01.10.2022 to 31.12.2022. The report is taken on record. IA (IBC) No.131 of 2023 is disposed of accordingly.

Sd/- **Sd/-**
MEMBER (T) **MEMBER (J)**

Karim